

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 111/02/2020C.P./260/52/2018
O.A./260/852/2016K BEHERA

-V/S-

MR U SINGH AND ORS ITEM NO:42 FOR APPLICANTS(S) Adv. :Mr. S. Behera

FOR RESPONDENTS(S) Adv.:Mr. S.K. Ojha

Notes of The Registry	Order of The Tribunal				
	<p>Heard Ld. Counsels for the applicant and respondents. It is submitted by the respondents' counsel that the respondents have approached before the Hon'ble High Court in a writ petition against the order dated 21.03.18 of this Tribunal passed in O.A. No.852/16 and Hon'ble High Court has stayed the operation of the said order vide order dated 28.02.2019. Applicant's counsel also agrees to this submission.</p>				
	<p>In view of the matter the C.P. is dropped at this stage with liberty to the applicant to file an application for reviving the CP if it is necessary after disposal of the writ petition by the Hon'ble High Court.</p>				
	<p>Copy of this order to Ld. Counsels for both the sides.</p> <table border="1" style="width: 100%;"><tr><td style="width: 50%; padding: 5px;">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td style="width: 50%; padding: 5px;">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2" style="text-align: center; padding: 10px;">kb</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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